NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16. C.P. (IB)- 1787 (MB)/2017

CORAM : PRESENT :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **16.07.2018**

NAME OF THE PARTIES: Geodata India Pvt. Ltd.
V/s.
Pratibha Industries ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

Counsel for both sides present. Counsel for the Respondent submits that there is a likelihood of settlement in this matter.

List this matter on 24.07.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/